NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/ 4/2016

NAME OF THE TRANSFEROR

: LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE

: ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. MUKUNDAN Coursel greproseting C.D. MULHERKAR, Advocate, New Pelli

2. C. PRARANTA VENKATSER For Respondeds #

ORDER

Counsel representing both the parties present. Both the counsels reported that the proposal floated by this Bench for settlement has not worked out. Both the counsel are directed to file written submissions by the next date of hearing. Put up on 24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)